

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE)**

Original Application No.109/2023 (SZ)

Raja Mani. K.
No.3A, 1st Main Road,
Ashok Nadavanam,
Kuppaththumedu,
Soranchery Post-600072,
Thiruvallur District.

..Applicant.

Versus

1. Avadi Corporation, rep. by its commissioner
N M Road,
Avadi-606 654

2. Tamil Nadu Pollution Control Board,
Rep.by its Member Sectary,Chennai.

3. The District Collector,
1st Floor Collectorate,
Thiruvallur.

..Respondents.

**FURTHER / ADDITIONAL STATUS REPORT FILED BY THE
1stRESPONDENT-AVADI CORPORATION**

I, S.Sheik Abdul Rahman, I.A.S., Son of Sheik Abdul Latif, Muslim, aged 32 years, the Commissioner, Avadi Municipal Corporation having office at Avadi Municipal Corporation, Chennai do hereby solemnly and sincerely state and affirm as follows: -

1. I am the 1st Respondent herein and as such am well acquainted with the facts of the case through available records. I humbly state that the earlier status report dated 05.10.2023 may be treated as part and parcel of this report.


COMMISSIONER
AVADI CITY MUNICIPAL CORPORATION

2. I humbly submit that this Hon'ble Tribunal has already directed this respondent to file further report regarding the issue of treating the legacy waste. In response to the direction, this respondent obliged to file the further report as under:

ACTION PLAN FOR TREATING THE LEGACY WASTES AND DAILY GENERATION OF GARBAGE:-

- i. Avadi Corporation consists of 48 wards in which 4,75,628 population are residing at 1,19,328 Households. Garbage generated per day is 180.74 Tonnes which is classified as wet waste (50%) 90.37 Tonnes and dry waste (50%) 90.37 Tonnes. These wastes are processed at 15 MCC's, 21 OCC's, 1 RRC and 1 Bio Methanation Plant as follows,

AVADI CITY MUNICIPAL CORPORATION			
ESTIMATED GARBAGE WASTE GENERATION PER DAY (380 GMS PER CAPITA)			
TYPE OF WASTE	TYPE OF PROCESSING	QUANTITY OF WASTE GENERATED	
WET WASTE	MCC (15)	50%	90.369
	OCC (21)		
	BIO-METHANISATION		
	BULK WASTE		
	HOME COMPOST		
DRY WASTE	SALABLE	18.074	10%
	NON-SALABLE	54.222	30%
	SILT (E-WASTE = 0.05 MT, C&D WASTE = 0.5 MT, OTHER - 2.5735)	10.844	6%
	DOMESTIC HAZARDOUS WASTE	3.615	2%
	SANITARY WASTE	3.615	2%
TOTAL		180.739	180.739


COMMISSIONER
 AVADI CITY MUNICIPAL CORPORATION

AVADI CITY MUNICIPAL CORPORATION		
MCC WISE GARBAGE GENERATION, COLLECTION		
S NO	LOCATION OF MCC	MCC CAPACITY (MT)
1	Sabi Nagar, Muthapudupet (MCC NO.1)	4
2	Mittinamallee Collection Centre (MCC NO. 2)	4
3	Kalaignar Nagar (MCC NO.3)	4
4	Pound Street (MCC NO.4)	4
5	Santhi Nagar Extn (MCC NO.5)	4
6	Krishna Garden (MCC NO.6)	4
7	Saraswathi Nagar (MCC NO.7)	4
8	TMVL TNHB, Nethaji Nagar (MCC NO.8)	4
9	Sivasakthi Nagar (MCC NO.9)	4
10	Arunthaipuram (MCC NO.10)	4
11	TNHB Old Pump House (MCC NO.11)	4
12	Periyar Nagar-1 (MCC NO.12)	4
13	Periyar Nagar-2 (MCC NO.13)	4
14	Sekkadu (MCC NO.14)	4
15	Thandurai Pillaiyar Koil (MCC NO.15)	4
OVER ALL TOTAL		60 MT


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RRC holds 10 Tones capacity of Dry wastes per day.

- ii. Further in addition to the above infrastructure, following Material Recovery Facilities and Micro composting centers are under construction under Swachh Bharat Mission (Urban 2.0) 2022-2023

S. No.	Name of the ULB	Work details
1	2	5
1	Avadi	Construction of Material Recovery Facilities (MRF) centre at Sekkadu Compost yard in Ward no.37
2	Avadi	Construction of Material Recovery Facilities (MRF) centre at Cholambedu Near Gasifier Crematorium
3	Avadi	Construction of Micro Composting centre (5 TPD) at Telugu Colony Area Ward 1 in Zone No 1
4	Avadi	Construction of Micro Composting centre (5 TPD) at Cholambedu Area (Near Gasifier Crematorium) ward no 27 in Zone No 2
5	Avadi	Construction of Micro Composting centre (5 TPD) at Moondru Nagar ward no.31 in Zone No.3 (Shifted to Ward 37)
6	Avadi	Construction of Micro Composting centre (5 TPD) at Sekkadu Area (Near ChinmaiyaVidyala School) Ward no 37 in Zone no 4

- iii. The Legacy wastes that are dumped to an extent of 7.18 Acres of dump yard at Sekkadu is to be processed. A part of legacy wastes of 64.174 cu.m was processed for a sanctioned amount of Rs.425.00 Lakhs by the Government under Swachh Bharath Mission Scheme fund 2018-19 (vide Director of Municipal Administration, Chennai proceedings Roc no: 9018/P1/2018, Dated: 08.03.2019) through Bio-mining process. The work was tendered out and the dumped legacy waste was treated and disposed as per the Technical Guidance of Centre for Environment Studies, Anna University, Chennai.


COMMISSIONER
 AVADI CITY MUNICIPAL CORPORATION

The RDF from the bio mining process was sent to Dalmia Cement Factory, Ariyalur.

- iv. The remaining legacy wastes at dump yard that have to be treated are to be quantified through a consultant and then processed. Avadi City Municipal Corporation will be taking up second phase of bio-mining by sending proposals to Government. Meanwhile as per the Director of Municipal Administration proceedings Roc.No.14006/2021/EAP, dated:-13/09/2023, TNUIFSL, has initiated action to appoint private consultant for "Preparation of climate resilient Master Plan for "Integrated Solid Waste Management facilities from source to disposal for Kancheepuram, Avadi and Tambaram City Municipal Corporations".
- v. The CCTV Cameras are installed at the gate of dumping yard at Sekkadu to view the entry of vehicles and other miscreants if trespassed. In addition to this GPS tagged cameras are installed at weighing bridge.
- vi. Bore wells are drilled and installed and it is connected with pressurized Hose pipes at 4 different locations to control sudden onset of smoke and fire. Staffs are arranged in a roster to keep Vigil to stop the entry of miscreants and to operate the bore well pumps on sudden onset of smoke and fire due to the emissions of gases such as Methane, Carbon Dioxide and Nitrogen oxides evolved from legacy wastes.

It is, therefore, prayed that this Hon'ble High Court may kindly be pleased to consider the above facts and pass such further or other order or orders as deem and proper in the circumstances of the case and thus render justice.


COMMISSIONER
AVADI CITY MUNICIPAL CORPORATION

Done at Chennai on this 27th date of 2023.



Comptroller for 1st Respondent



Commissioner
Small Municipal Corporation

**BEFORE THE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.109 of 2023(SZ)

**STATUS REPORT
FILED BY 1ST RESPONDENT
AVADI CITY MUNICIPAL
CORPORATION.**

**M/s. R. GOPINATH-549/2005
Counsel for Respondent-1**

**STANDING COUNSEL FOR
AVADI MUNICIPAL CORPORATION.**

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